

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-119/2001/2911/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti Sharmila Bhuyan,  
District and Sessions Judge,  
Lakhimpur, North Lakhimpur.

Dated Guwahati the <sup>05<sup>th</sup></sup> April, 2023.

Sub: **Station leave permission.**

Ref:- Your letter No. DJL/3016/2023 Dated 31.03.2023.

Madam,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with your official vehicle, at your own cost, from the afternoon (from 01:00 P.M onwards) of 06.04.2023 till the morning of 10.04.2023**, as prayed for. The next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-119/2001/2912/A, dated 05/04/23.**

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

*Sd/-*